

An area of 30,140 sq. km. was covered under 'Operation Hard Rock' (Electro-magnetic), some parts of Rajasthan was also covered by the BRGM/CGG Surveys during 1971-72. GSI has covered 93,674 sq. km. area in Rajasthan through multisensor aerogeophysical surveys. Follow-up ground surveys for evaluation of airborne geophysical anomalies as well as investigation for base-metal and precious metals (gold) are in progress.

During F.S. 1995-96, investigation for gold was undertaken in Manpura-Sanjola and adjoining areas of Udaipur, Banswara and Durgapur districts of Rajasthan.

During F.S. 1996-97 surveys in parts of Bundi, Sawai Madhopur and Bharatpur districts besides in Kakalwar-Salgis-was area in parts of Dioli and Toda Rai Singh Tehsil, Tonk district are being planned.

(c) to (g). Government of Rajasthan has submitted an application of M/s. C.R.A. Exploration Ltd. (Australia), New Delhi in collaboration with M/s. Associated Cement Companies (ACC) for Airborne geophysical survey for lead, zinc, copper, gold and associated minerals. The Government of Rajasthan has been advised that the M/s. CRA Exploration Ltd. may approach the Directorate General of Civil Aviation (DGCA) for necessary clearance in the first instance.

The Broken Hill Proprietary Company Ltd. (BHP) (Australia) has proposed to collaborate with Geological Survey of India (GSI) for acquisition and processing of Airborne Geophysical data in Rajasthan. The modalities of co-operation between GSI and BHP Ltd. have not yet been finalised.

[Translation]

Tourist Centres

3429. SHRI HARIVANSH SAHAI: Will the Minister of TOURISM be pleased to state:

(a) the names of tourist centres situated in Padrauna and Deoria districts of Uttar Pradesh;

(b) whether the Union Government propose to allocate funds during the current financial year for extension and beautification of Kushinagar-Narvan place of Lord Buddha;

(c) if so, the details thereof;

(d) whether the State Government also propose to allocate funds for construction of 100 K.M. road linked to Kushinagar with Didweshwar Nath Majhauri Raj tourist centre situated in the Deoria district;

(e) whether the Union Government propose to allocate funds for the development of Didweshwar Nath Majhauri Raj tourist centre;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) Didweshwar Nath Majhauri Raj and Dugdeshwar Nath in Padrauna and Deorahababa Ashram in Deoria district are the places of tourist importance.

(b) and (c). Kushinagar-Narvan forms part of Buddhist Circuit in the State of U.P. which has been taken up for development through the externally aided project of OECF (Japan). Under this Project, land scaping, electricity supply schemes, water supply schemes and telecommunication schemes have been taken up.

(d) No, such proposal is under consideration with the Department of Tourism, Uttar Pradesh.

(e) to (g). The State Government has not submitted any proposal to the Department of Tourism, Government of India for development of Didweshwar Nath Majhauri Raj tourist centre. The State Government has taken up the work of development through their district plan.

[English]

Production of Stainless Steel

3430. DR. KRUPASINDHU BHOI: Will the Minister of STEEL be pleased to state:

(a) the number and details of steel plants producing stainless steel, State-wise locations thereof;

(b) whether the proposal to set-up some stainless steel plants are pending with the Union Government;

(c) if so, the details thereof; and

(d) the steps taken to clear such proposals?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) The State-wise details of the industrial units borne on the list of Development

Commissioner for Iron & Steel Producing stainless steel are as follows:

(1) West Bengal	(i) M/s. Guest Keen Williams, Howrah.
	(ii) M/s. Poddar Udyogs Ltd., Hooghly.
	(iii) M/s. Indo-Japan Steels Ltd., Howrah.
	(iv) M/s. Nipha Steel Ltd., Hooghly.
(2) Maharashtra	(i) M/s. Mahindra UGINE Steel Co. Ltd., Raigad.
	(ii) M/s. Firth (India) Steel Co. Ltd., Nagpur.
	(iii) M/s. Mukand Ltd., Thane.
	(iv) M/s. Ferro Alloys Corp. Ltd., Nagpur.
	(v) M/s. Kalyani Steels Ltd., Mundhwa, Pune.
(3) Haryana	(i) M/s. Haryana Steels & Alloys Ltd., Sonapat.
	(ii) M/s. Pratap Steels, Bullabgarh.
	(iii) M/s. Starwire India Ltd., Bullabgarh.
(4) Madhya Pradesh	(i) M/s. Kusum Ingot & Alloys Ltd., Indore.
	(ii) M/s. Shri Ishwar Alloys & Steel Ltd., Indore.
	(iii) M/s. Reliance Ispat Ind. Ltd., Dewas.
(5) Gujarat	(i) M/s. Panchmahal Steel Ltd., Kalol.
	(ii) M/s. Vikram Steel Ltd., Rajkot.
(6) Punjab	(i) M/s. Punjab Concast Steel Ltd., Ludhiana.
	(ii) M/s. Pratap Steel Rolling Mills (1935) Ltd., Amritsar.
(7) Rajasthan	(i) M/s. Rathi Alloys & Steel Ltd., Alwar.
(8) Uttar Pradesh	(i) M/s. Rathi Ispat Ltd., Ghaziabad.
(9) Goa	(i) M/s. Marmogoa Steel Ltd., Marmogoa.
(10) Himachal Pradesh	(i) M/s. Ashoke Alloys Steels Ltd., Sirmour.

In addition, Alloys Steels Plant, Durgapur, West Bengal of the Steel Authority of India Limited, the Visvesvaraya Iron and Steel Limited, Bhadravati, Karnataka and a number of small electric furnace units also produce stainless steel.

(b) to (d). As per the present industrial policy, iron and steel industry including stainless steel has been exempted from the provisions of compulsory licensing, barring certain locational restrictions. As such, no proposal to set up stainless steel plant is pending with Ministry of Steel.

Transportation Charges

3431. SHRI SATYAJITSINH DULIPSINH
GAEKWAD:
SHRI DINSHA PATEL:

Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have taken any step to approve the transportation charges (including transportation of retailers) as approved by the State Governments in levy sugar price equalisation fund accounts;

(b) if so, the details thereof;

(c) whether the Union Government also propose to allow State Governments to claim Octroi and Insurance charges under levy sugar price equalisation fund as per earlier guidelines issued by the Union Government on October 28, 1972; and

(d) if so, the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC